

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/3099/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
District & Sessions Judge,
Hailakandi

Dated Guwahati, the July, 2021.

Sub:- **Station leave permission.**

Ref:- No. JHD.-1/2021/8/2470 dated 22.07.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from the Head quarter, with the official vehicle, at your own cost, from the morning to the evening of 24.07.2021 and again from the morning to the evening of 25.07.2021.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/3100/A, dated 27/07/2021 .

Copy to

✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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